

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 569/17/19]

- (B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirty-eighth Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by the Government on the working of the above Authority.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. *See* No. L.T. 568/17/19]

- II. (a) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2016-17, and the Audit Report thereon.

- (b) Review by Government on the working of the above Mission.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. *See* No. L.T. 570/17/19]

Report and Accounts (2017-18) of the OIDC, Daman and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI) : Sir, I lay on the Table —

- (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013: —

- (a) Twenty-sixth Annual Report and Accounts of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited (OIDC), Daman, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 397/17/19]

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Two Hundred and Sixty-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRI MANSUKH MANDAVIYA) : Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Sixty-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Shipping.

Status of implementation of recommendations contained in the Two Hundred and Ninety-second Report of the Department-related Parliamentary Standing Committee on Industry

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Ninety-second Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2018-19) pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.

Status of implementation of recommendations contained in the Two Hundred and Sixty-Fifth Report of Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GENERAL (RETD.) V.K. SINGH]: Sir, I lay a statement regarding Status